

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15947/2006

(From the judgement and order dated 18/04/2006 in MA No. 69/2006 & FA No. 666/1996 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

M/S. PAYARELAL NIRANJAN LAL

Respondent(s)

(With prayer for interim relief)

Date: 10/04/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Ashok K. Mahajan,Adv.
Mr. A.K.De, Adv.
Mr. V.P. Tripathi,Adv.
Mr. Sanjay Kumar Chetry,Adv.

For Respondent(s) Ms. Shobha,Adv.
Mr. Ramesh Pd. Yadav,Adv.

UPON hearing counsel the Court made the following
ORDER

Sufficient time has been granted. Hence no further time can be granted by this Court.
List the matter before the Hon'ble Court.

(S.G. Shah)
Registrar